

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. (IB)-70(ND)2017
C. A. NO.

CORAM:

PRESENT: SH. S.K. MOHAPATRA
HON'BLE MEMBER (T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 27.04.2017**

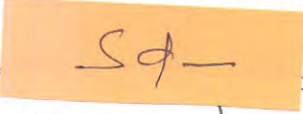
NAME OF THE COMPANY: M/s. Devesh Singh V/s. M/s. Mega Soft Infrastructure Pvt. Ltd.

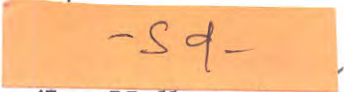
SECTION OF THE COMPANIES ACT: U/s 7 of Insolvency and Bankruptcy Code,2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
	Rahul Shukla	Adv.	For Petitioner	Rahul

ORDER

To come up for further consideration on 01.05.2017.


(S.K.Mohapatra)
Member Technical


(Ina Malhotra)
Member Judicial

(Anjali Rautela)